NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/334/ (IB)/2017

NAME OF THE PETITIONER(S)

: INTEGRATED FINANCE COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARVENU VANIGAM PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

21.

APPLICANT

ORDER

Representative of Petitioner Company present and prayed for time stating that they are intending to file a memo for seeking leave to withdraw this petition. Counsel for respondent present. Time is enlarged at request. Put up on 22.02.2018.

-5d-(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)